

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**Item No. 103  
IB-335/ND/2020**

**IN THE MATTER OF:  
Mr. Abhishek Gupta**

**...PETITIONER**

**Vs.**

**M/s. Fiitjee Ltd.**

**...RESPONDENT**

**Section  
Under Section 9 of IBC**

**Order delivered on 24.01.2020**

**Coram:  
SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)  
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Op.-Creditor :Mr. Govind Rishi, Mr.  
Abhishek Bensal and Mr.  
PavishSinghla, Advocates**

**For the Respondent/ Corporate-debtor :**

**ORDER**

Heard the submissions made by the counsel for the operational-creditor. After some argument, counsel for the operational-creditor seeks time to produce the supplementary affidavit. List the case on 13.02.2020.



**(V.K. Subburaj)  
Member (T)**



**(Abni Ranjan Kumar Sinha)  
Member (J)**